

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL,
NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012 (Vol.II)

Date: 01/01/2020

NOTICE

This is to inform that the Registrar Court of this Tribunal could not sit on 18th, 19th and 20th December, 2019. The matters listed on 18th, 19th and 20th December, 2019 before Registrar Court shall be taken up on 06th, 10th and 13th January, 2020, respectively.

Matters listed under the heading "For Evidence" before Registrar on 19th December, 2019 shall be listed on 10th January, 2020, under the heading "For Directions" for assigning fresh date for evidence.



Desk Officer

To,

1. Notice Board.
2. TDSAT's website.